

tive charges, inspection charges and other dues from certain employers. These arrears have accumulated mainly due to sickness of the industrial units, closure of establishments, liquidation of companies, etc. The inadequacy of the law and the time consuming procedures have also contributed to the delay and difficulty in recovering the dues.

(b) and (c). Certain proposals to amend the Employees' Provident Funds and Miscellaneous Provisions Act, 1952, suitably to make the provisions regarding recovery of the dues as well as the penalty provisions more effective are under active consideration and the amending Bill is expected to be introduced in the Parliament soon.

#### **Formation of Standard Committees on Inter-State Development Projects**

\*1087. SHRI K. PRADHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Central Government have decided to form Standing Committees on Inter-State Development Projects ; and

(b) if so, the details regarding the Eastern States, as well as their functions ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) (a) and (b). Setting up of a Standing Committee for Inter-State Development Projects has been suggested in the last meeting of the Eastern Zonal Council held at Gangtok on 11th April, 1981. Details regarding setting up of this Committee are being finalized.

#### **Declaring Pal-Ghat as Backward District**

\*1088. SHRI V. S. VIJAYA-RAGHAVAN : Will the Minister of PLANNING be pleased to state whether Palghat in Kerala will be declared as a backward district ?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI). The National Committee on the Development of Backward Areas has submitted its report on Industrial Dispersal, which is presently under examination in consultation with the State Governments, concerned Central Ministries and financial institutions. A decision to declare Palghat district in Kerala as industrially backward would be taken after the Government has taken a view point on the recommendations contained in the report.

#### **जिला उद्योग केन्द्र**

\*1089. श्री नरसिंह मकवाना : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वे उद्देश्य जिनके लिये जिला उद्योग केन्द्रों की स्थापना की गई थी, प्राप्त कर लिये गये हैं;

(ख) यदि नहीं, तो जिला उद्योग केन्द्रों की असफलता के क्या कारण हैं और उनको दूर करने के लिए क्या कदम उठाये गये हैं;

(ग) क्या सरकार को इस आशय की शिकायतें मिली हैं कि जिला उद्योग केन्द्रों की सिफारिशों का राष्ट्रीयकृत बैंकों द्वारा पालन नहीं किया जा रहा है; और

(घ) यदि हां, तो इस सम्बन्ध में क्या कदम उठाये गये हैं ?